

THE TRIPURA ACT NO. 9 OF 2014.

THE TRIPURA APPROPRIATION (NO. 7) ACT, 2014.

*AN
ACT*

to authorize payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Tripura to meet the expenditure incurred on certain services during the financial year ended on 31st March, 2005 in excess of the amount granted for those services and for that year.

BE it enacted by the Legislative Assembly of Tripura in the sixty-fifth year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation (No. 7) Act, 2014.

*Issue of
Rs.321.67,29,680/-
out of the Consolidated
Fund of the State of
Tripura to meet certain
expenditure for the
Financial Year ended on
31st day of March, 2005.*

2. From and out of the Consolidated Fund of the State of Tripura, the sum specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees three hundred twenty one crore sixty seven lakh twenty nine thousand six hundred eighty only shall be deemed to have been authorized to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2005 in excess of the amounts granted for those services and for that

Appropriation

3. The sums deemed to have been authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura under this Act should be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 2005.

THE SCHEDULE
(Section 2 and 3)

1 No. of Votes	2 Services and Purposes	3 Sums aggregating to		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	Department of Parliamentary Affairs (Revenue)	0	219172	219172
6	Revenue Department (Revenue)	32785080	0	32785080
14	Power Department (Revenue)	480652075	0	480652075
18	G.A. (Political) Department (Revenue)	564215	0	564215
22	Relief & Rehabilitation Department (Revenue)	108456		108456
23	Panchayati Raj Department (Capital)	212369532	0	212369532
24	Industries & Commerce Department (Capital)	3730278	0	3730278
31	Rural Development Department (Capital)	0	92000	92000
33	Science, Technology & Environment Department (Revenue)	506312	0	506312
33	Science, Technology & Environment Department (Capital)	293627200	0	293627200
36	Jail Department (Revenue)	449131	0	449131
40	Education (School) Department (Capital)	505649778	0	505649778
43	Finance Department (Revenue)	0	112216658	112216658
43	Finance Department (Capital)	0	1573183857	1573183857
54	Factories & Boilers Department (Revenue)	288337	0	288337
55	Employment & Manpower Department (Revenue)	287599	0	287599
	GRAND TOTAL:-	1531017993	1685711687	3216729680
	TOTAL : REVENUE	515641205	112435830	628077035
	TOTAL : CAPITAL	1015376788	1573275857	2588652645

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GOVERNMENT OF TRIPURA